



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
25	WP(C)/7876/2015 [AT 10:30 A.M.]	DILIP PAUL Versus THE UNION OF INDIA AND 3 ORS	MR.M CHANDA MR.S CHOUDHURY MS.U DUTTA	ASSTT.S.G.I.
	WITH I.A.(Civil)/430/2016 in WP(C)/7876/2015	THE UNION OF INDIA AND 3 ORS Versus DILIP PAUL	MR.S C KEYAL ASSTT.S.G.I.	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY
	WITH I.A./478/2016 in WP(C)/7876/2015	DILIP PAUL Versus THE UNION OF INDIA AND 3 ORS	MR.M CHANDA MR.S CHOUDHURY MS.U DUTTA	MR.S C KEYAL ASSTT.S.G.I.
MOTION				
26	WP(C)/3042/2019 CAVT. NO.0269/2019	UNION OF INDIA AND 3 ORS. Versus JADAB CHANDRA BORO AND ANR.	MR. S C KEYAL	MR S NATH FOR CAVEATOR
27	WP(C)/3045/2019 CAVT. NO.0158/2019	UNION OF INDIA AND 3 ORS. Versus SUNANDA SEAL AND ANR.	MR. S C KEYAL	MR S NATH MR G J SHARMA FOR CAVEATOR
28	WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
ADMISSION				
29	WA/329/2018 CAVT. NO.1184/2018 FIXED	M/S RAJLAKSHMI DRUGS Versus THE NUMALIGARH REFINERY LIMITED AND 5 ORS	MS A DAS MS. P CHAKRABORTY MS. K KHAN	MR. B CHAKRABORTY (R6) MR. N DEKA MR. M GOGOI MR S HUSSAIN (R6) FOR CAVEATOR
	WITH I.A.(Civil)/3942/2018 in WA/329/2018	M/S RAJLAKSHMI DRUGS Versus THE NUMALIGARH REFINERY LIMITED AND 5 ORS	MS A DAS MS. P CHAKRABORTY MS. K KHAN	MR. N DEKA MR. M GOGOI FOR CAVEATOR

30	WITH WA/86/2019	M/S NR EMPLOYEES CONSUMAR CO- OPERATIVE SOCIETY LTD (M/S NRECCSL) AND ANR Versus THE NUMALIGARH REFINERY LTD AND 7 ORS	MS. S KAKATI MR. C CHAKRAVARTY	MR. S C KEYAL (R-4 to 8) MR. N DEKA (R-1 to 3) FOR THE CAVEATOR
31	WA/118/2019 CAVT. 335/19, FIXED	SRI NABAJYOTI BARMAN Versus ABDUL HAMID MIAH AND 5 ORS.	MR. A DEKA MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS SC, EDU FOR CAVEATOR
32	WA/121/2019	THE CHIEF ENGINEER, PWD (NH WORKS), ASSAM AND ANR. Versus M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD.,	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	
33	WA/123/2019	SRI RIPUNJOY PHUKAN AND 14 ORS. Versus OIL INDIA LIMITED AND 13 ORS	MR. B D DEKA MR. P MAHANTA MR. M DAS MR. R B GOHAIN N CHAUDHURY MR P AGARWAL	MR S N SARMA SENIOR ADVOCATE SC, OIL
34	WA/124/2019 B/O	M/S. S.M. CEMENT INDUSTRIES, Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
	WITH I.A.(Civil)/1658/2019 in WA/124/2019	M/S. S. M. CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
35	WA/125/2019 CAVT. NO.0265/2019	THE STATE OF ASSAM AND ANR Versus DR. BHABATOSH KUMAR ROY AND 2 ORS	MR. D SAIKIA MR. D P BORAH	MR. S K GOSWAMI MR N BARMAN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
20)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
21)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
22)	MR S P DAS	15-05-2019	To	17-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
71 Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS	MR. S BISWAS MR. A BORO	
72 WP(C)/601/2019 FIXED	SARBESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J PHUKAN MR H BARUAH	SC, IRRIGATION SC, BTC
73 WP(C)/3035/2019	PURNA BORO AND 10 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD AND 7 ORS.	MD M S ALI K AHMED	SC, APDCL
74 WP(C)/3036/2019	TULESWARI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, AG SC, IRRIGATION SC, FINANCE
75 WP(C)/3040/2019	BULU RANI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, PNRD GA, ASSAM SC, FINANCE
76 WP(C)/3103/2019 B/O	RAJU CHAKRABORTY AND 38 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	SC, APDCL
<u>ORDER (STAY VACATING)</u>			
77 I.A.(Civil)/1334/2019 FIXED in WP(C)/1541/2019	PRASANNA SINGHA Versus ANANTA KALITA AND 5 ORS	MR. A CHETRY MR. M P SARMA MR. A BORO	MR. N J KHATANIAR SC, S E C SC, ELECTION COMMISSION. SC, EXCISE DEPTT.
WITH WP(C)/1541/2019	ANANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N J KHATANIAR SC, ECA SC, ECI	MR. A CHETRY (R6) MR. M P SARMA (R6) MR. A BORO (R6) SC, EXCISE DEPTT.
WITH I.A.(Civil)/1235/2019 in WP(C)/1541/2019	THE STATE OF ASSAM Versus ANANTA KALITA AND 3 ORS	MR. P N GOSWAMI SC, EXCISE DEPTT.	MR. N J KHATANIAR SC, ECI SC, ELECTION COMMISSION.

78	WITH WP(C)/2835/2019	PRASANNA SINGH Versus THE STATE OF ASSAM ANAD 4 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, EXCISE DEPTT.
<u>ADMISSION</u>				
79	WP(C)/4621/2017 B/O	GOPAL BORA Versus THE STATE OF ASSAM and 5 ORS.	MR.M DAS MR.B D DEKA MR.P MAHANTA MR.R B GOHAIN	GA, ASSAM
80	WP(C)/349/2018 FIXED	WILLIAM TERANG Versus M/S ASSAM POWER DISTRUBUTION CO. LTD.	MR. D GOSWAMI	MR. N J DUTTA SC, APDCL
81	WP(C)/2509/2018 FIXED	SABIR AHMED Versus THE ASSAM UNIVERSITY AND 3 ORS. (B)	MR. M DUTTA MR. M ISLAM MR. J BHARALI	SC, ASSAM UNIVERSITY
82	WP(C)/2837/2018 FIXED	PRAKASH JYOTI BORAH AND 44 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A HASAN	GA, ASSAM
83	WP(C)/6344/2018 B/O	KANIKA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS MR H K DAS MR. R BAISHYA MR. U PATHAK	MR D RABHA (R6) GA, ASSAM SC, AG MR J PAYENG (R6) MS. M BARUAH (R6) SC, PENSION
84	WP(C)/76/2019 FIXED	SABITA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR I RAFIQUE MD B ZAMAN	GA, ASSAM
85	WP(C)/2538/2019 FIXED	RAMA KALITA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DAS	GA, ASSAM MR. D P BORAH (SC, HEALTH DEPT.)
<u>ORDERS</u>				
86	WP(C)/125/2019 FIXED	PADMA NATH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR S S DEY MR. D P BORAH	MR. S B SARMA (R3) SC, PERSONAL DEPT.
	WITH I.A.(Civil)/1512/2019 in WP(C)/125/2019	PADMA NATH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. D P BORAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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17)	MR S BORGHAIN	14-05-2019	To	17-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
56	I.A.(Civil)/1072/2019 [AT 10:30 A.M.] in WP(C)/275/2019	STATE PROJECT DIRECTOR Versus M/S. GLOBAL AGRI SYSTEM PVT. LTD. AND	MR. K N CHOUDHURY MR. J PATOWARY	MR G UZIR
	WITH WP(C)/275/2019	M/S. GLOBAL AGRI SYSTEM PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR G UZIR MR. K BHATTACHARJEE MR. M SAIKIA	MR. K N CHOUDHURY (R1- R4) GA, ASSAM MR. J PATOWARY (R1-R4)
57	WP(C)/276/2019	M/S. GLOBAL AGRI SYSTEM PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR G UZIR MR. K BHATTACHARJEE MR. M SAIKIA	MR. K N CHOUDHURY (R1- R4) GA, ASSAM MS. R DEKA (R1-R4) MR. J PATOWARY (R1-R4)
<u>MOTION</u>				
58	Cont.Cas(C)/266/2019	KARIMON NESA BEWA Versus HAZRAT ALI	MR. M A SHEIKH MR. M HOSSAIN MD. S Z B AKLAS MS F INTAZ	
59	WP(C)/3032/2019	AJIT DAS Versus STATE BANK OF INDIA AND 4 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA	
60	WP(C)/3037/2019	REIMALIE ACADEMY COLLEGE (B.ED.) Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MS J BORAH MS A BORAH	GA, ASSAM SC, BTC
61	WP(C)/3060/2019	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MS. T KALITA	GA, ASSAM
62	WP(C)/3065/2019	AMAR JYOTI GOGOI AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R GOSWAMI MS. P. KALITA	ASSTT.S.G.I. SC, O.I. CO. LTD.
63	WP(C)/3069/2019	SUBRATA DEB AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, CUSTOMS

64	WP(C)/3072/2019	SUBRATA DEB AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, CUSTOMS
65	WP(C)/3092/2019	MD. IMDAD AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	SC, WATER RESOURCE
66	WP(C)/3093/2019	SUBHASH GUPTA Versus STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR D KALITA	GA, ASSAM
67	WP(C)/3094/2019	NETRAMONI KAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR G UZIR MR. S M BARUAH	GA, ASSAM PP, ASSAM

ORDERS

68	I.A.(Civil)/1651/2019 B/O, CONNECTED WITH ITEM NO. 39 IN THE DAILY CAUSE LIST in WP(C)/2366/2019	M/S. NIRAVJYOTI CONSTRUCTION COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	MR R M DAS SC, AUWS AND SB SC, WATER RESOURCE
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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
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16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
20)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
21)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
22)	MR S P DAS	15-05-2019	To	17-05-2019
23)	MR. M SARANIA	15-05-2019	To	16-05-2019
24)	MR. M Z AHMED	16-05-2019	To	17-05-2019
25)	MS. B DUTTA	16-05-2019	To	17-05-2019
26)	MRS. B GOGOI	17-05-2019	To	20-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
60 Cont.Cas(C)/264/2019	RUBI BURAGOHAJN Versus PRITAM SAIKIA	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI	
61 Cont.Cas(C)/265/2019	LACHIT BARUAH Versus GITIMONI PHUKAN	MR. S BORTHAKUR MR. D GOGOI	
62 WP(C)/2347/2019 FIXED	SAMIR SAHA Versus THE COMMISSIONER OF INCOME TAX (APPEALS) and 2 ORS.	MR. S DUTTA	MR. S SAIKIA SC, INCOME TAX
63 WP(C)/3039/2019	SUNIL KR. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M HUSSAIN	SC, ELEM. EDU SC, BTC
64 WP(C)/3043/2019	GOPINATH PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR. R ALI MR. H A AHMED	SC, SEC. EDU. GA, ASSAM SC, AG
65 WP(C)/3050/2019	SAPONTI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. U SAIKIA MR. K SINGHA	SC, HIGHER EDU
66 WP(C)/3052/2019	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
67 WP(C)/3055/2019	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
68 WP(C)/3062/2019 B/O	RATUL KATOKY AND ANR. Versus UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA	ASSTT.S.G.I.
69 WP(C)/3074/2019	THE GOVERNING BODY OF THE LAKHIMPUR COMMERCE COLLEGE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MS. S CHUTIA MR. A PHUKAN	SC, HIGHER EDU

70	WP(C)/3083/2019	M/S. SAGAR METAL FORMING Versus UNION OF INDIA AND 3 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, CENTRAL EXCISE
71	WP(C)/3104/2019	HAM-AK COLLEGE OF PHARMACY Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR. A MALIK	ASSTT.S.G.I. SC, HEALTH
ADMISSION				
72	WP(C)/1329/2014 FIXED	SMTI PREMADA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR.Y S MANNAN MR.S SARMA	SC, BTADC SC, EDU
73	WP(C)/2717/2016 FIXED	DR. PURANJIT DAS and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MR. P K BORAH- 3and4 SC, HIGHER EDUCATION
74	WP(C)/7951/2017 B/O	SHARIF MD. NOZMUL ALAM MAZUMDAR Versus THE STATE OF ASSAM and 6 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM MS. S B CHOUDHURY (R7) SC, ELEMENTARY EDUCATION
ORDERS				
75	WP(C)/8248/2018 FIXED	PRADIP BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MS. T SOM MR H DAS MR. P TELI	SC, ELEM. EDU SC, ELEM. EDU SC, FINANCE DEPTT.
WITH				
76	WP(C)/6049/2018	DIGANTA BISWAS Versus THE STATE OF ASSAM AND 8 ORS.	MS B CHAUDHURY MR S K SARKAR MS. S DAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
20)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
21)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
22)	MR S P DAS	15-05-2019	To	17-05-2019
23)	MR. M SARANIA	15-05-2019	To	16-05-2019
24)	MR. M Z AHMED	16-05-2019	To	17-05-2019
25)	MS. B DUTTA	16-05-2019	To	17-05-2019
26)	MRS. B GOGOI	17-05-2019	To	20-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	CRP(I/O)/135/2019	NUR MOHAMMAD Versus SADIR ALI	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	
42	CRP(I/O)/136/2019	ON DEATH OF SIBLAL KANU HIS LEGAL HEIRS - RANJAN PRASAD KANU AND 3 ORS. Versus ON DEATH OF LATE SATYA NARAYAN KANU HIS LEGAL HEIRS - PARBATI KANU AND 9 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY MR. H A KHAN	GA, ASSAM
ADMISSION				
43	FAO/17/2019 WITH OFFICE NOTE WITH I.A.(Civil)/1318/2019 in FAO/17/2019	MOIZUL ISLAM BARBHUIYA Versus HAFIJUL ALOM CHOUDHURY AND ANR MOIZUL ISLAM BARBHUIYA Versus HAFIJUL ALOM CHOUDHURY AND ANR	MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY	
44	MFA/119/2019	SRI JITEN TANTI AND ANR Versus THE UNION OF INDIA	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	SC, NF RLY
ORDERS				
45	CRP(I/O)/110/2019 FIXED	RUNUMI GOGOI SAIKIA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	ASSTT.S.G.I.



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
49	Crl.Rev.P./353/2007 WITH LCR 3 FILES, FIXED	SHRI ABDUL SAHAD Versus THE STATE OF ASSAM and ANR	DR.B AHMED MD.F H LASKAR D DAS A K BHUYAN A DAS MR.A SAIKIA, M DAS I LAHIRI, MU AHMED	MR. A K GUPTA (R2) MR. R S MISHRA (R2) PP, ASSAM
50	Crl.A./169/2019 WITH I.A.(Crl.)/366/2019 in Crl.A./169/2019	MD. BABUL HUSSAIN @ FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM AND ANR MD. BABUL HUSSAIN @ FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	PP, ASSAM PP, ASSAM
51	Crl.A./170/2019 WITH I.A.(Crl.)/367/2019 in Crl.A./170/2019	SRI PRANJAL DAS Versus THE STATE OF ASSAM AND ANR SRI PRANJAL DAS Versus THE STATE OF ASSAM AND ANR	MR. B DEKA J DASGUPTA MR. B DEKA MR. B DEKA	PP, ASSAM PP, ASSAM
52	Crl.A./176/2019 B/O WITH I.A.(Crl.)/372/2019 in Crl.A./176/2019	SAHABUL ALI AND ANR Versus THE STATE OF ASSAM AND ANR SAHABUL ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR. S ISLAM	PP, ASSAM PP, ASSAM
<u>ORDERS</u>				
53	Crl.A./180/2010 WITH LCR 5 FILES, FIXED	PHUKAN DEKA Versus THE STATE OF ASSAM	MRS. P B BORDOLOI, AMICUS CURIAE MR.R SARMA MISSR KALITA MS.K D SARMAH MSB DEVI	PP, ASSAM

54	Crl.A./441/2017 WITH LCR 4 FILES, FIXED	MISBHA UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR. M K HUSSAIN MS. S Y AHMED MS. K SHARMA	PP, ASSAM
	WITH I.A.(Crl.)/859/2017 in Crl.A./441/2017	MISBHA UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M K HUSSAIN MS.S Y AHMED MS.K SHARMA	PP, ASSAM
55	Crl.L.P./35/2019 in Crl.A./1864/2019	JAIN INVESTMENTS, Versus SRI EMMANUAL BASUMATARY	MR. D K KOTHARI MR R K MOUR MR P DAS	
	WITH Crl.A./1864/2019 (Filing Number)	JAIN INVESTMENTS Versus SRI EMMANUAL BASUMATARY		
56	I.A.(Crl.)/113/2019 Crl.Pet./1038/2015(D/O), FIXED 13/5/19 LATE RECEIVE in Crl.Pet./1038/2015	MD. ABDUL JALIL Versus MRS. SAHIN PARBIN	MR F K R AHMED	MR. M A LASKAR MS. R BEGUM MR A SARMA
HEARING				
57	Crl.Rev.P./231/2012 WITH LCR 3 FILES, FIXED	KISHORE PRASAD SARAF and ANR. Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MS.J SAIKIA	PP, ASSAM
58	Crl.Pet./43/2015 FIXED	HDFC BANK LTD. and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. T H HAZARIKA (P1,P2,P3) MR.P CHETIA MR S KHOUND MR S DEKA (P1,P2,P3) MR.K DAS MR M CHETIA (P1,P2,P3) MR A RASHID (P1,P2,P3) MR. M SHARMA (P1,P2,P3)	MR.T MADHUKALLYAR-2 MR. A CHAMUAH(R-2) MR.U SAIKIA(R-2) MS.R BORAH(R-2) PP, ASSAM
59	Crl.Rev.P./427/2017 WITH LCR 5 FILES, FIXED	BISWANATH DEBNATH Versus THE STATE OF ASSAM and ANR	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA
2)	MR. S P ROY
3)	MRS A BUJARBARUAH
4)	MR. M K MAJUMDAR
5)	MR. S KALITA
6)	MR R GOENKA
7)	MR A GOENKA
8)	MR G R DEV
9)	MR. U K BORTHAKUR
10)	MR. P J SAIKIA
11)	MR. R P KAKOTI SR. ADV.
12)	MR K AGARWAL
13)	MR A KUNDU
14)	MR. M HUSSAIN
15)	MS. A VERMA
16)	MR. A BHATTACHARYA
17)	MR S BORGOHAIN
18)	MR. I ALAM
19)	MR. R GOSWAMI
20)	MR. S CHAUHAN
21)	MR. M BHAGABATI
22)	MR S P DAS

02-05-2019	To	20-05-2019
06-05-2019	To	15-05-2019
10-05-2019	To	25-05-2019
08-05-2019	To	20-05-2019
08-05-2019	To	17-05-2019
13-05-2019	To	18-05-2019
13-05-2019	To	18-05-2019
09-05-2019	To	25-05-2019
13-05-2019	To	17-05-2019
13-05-2019	To	16-05-2019
13-05-2019	To	17-05-2019
13-05-2019	To	17-05-2019
13-05-2019	To	23-05-2019
16-05-2019	To	30-05-2019
11-05-2019	To	31-05-2019
13-05-2019	To	16-05-2019
14-05-2019	To	17-05-2019
16-05-2019	To	17-05-2019
17-05-2019	To	17-05-2019
16-05-2019	To	17-05-2019
15-05-2019	To	16-05-2019
15-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,15th May 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 11

[CIVIL BENCH

THIS BENCH WILL RISE AT 3:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3601/2013	DARSHANJIT GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR.K K HANDIQUE MS.R GOHAIN MRS.S BORPATRAGOHAIN	MSN KALITA MR.A K DUTTA MR.B PURKAYASTHA SC, EDU
	WITH			
2	WP(C)/2433/2018	DARSHANJIT GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MRS S BARPATRAGOHAIN	SC, SEC. EDU. MR. R HAZARIKA (R5) MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR S SARMA (R5)
3	WP(C)/5231/2013	MRS. DIPAMONI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR.N DUTTA MS.B BHUYAN MS.P PATHAK	SC, FINANCE SC, EDU
	WITH			
4	WP(C)/533/2014	HIRANYA KR. NATH Versus THE STATE OF ASSAM and ORS,	MSN KALITA MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MS.B BHUYAN MS.P PATHAK MS.B BORA SC, EDU
5	WP(C)/6115/2013	MD. WAHI ULLAH and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR.S BANIK MR.S K ROY MS.C BAISHYA	GA, ASSAM SC, EDU
6	WP(C)/5468/2014	PHATIK CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MS.K DEVI MS.M KALITA MS.K DAS	SC, EDU
7	WP(C)/1729/2015	RABIN CHANDRA DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR.H DAS MR.N ISLAM MS.T SOM MS.L ISLAM MS.S KALITA MR.N UPADHYAYA MS.R BURAGOHAIN	MR.T C CHUTIA SC, SECONDARY EDUCATION(R1-3) SC, SEBA
8	WP(C)/1773/2015	SAIDUR RAHMAN ANSARI and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.H DAS	MR.B GOGOI SC, ELEMENTARY EDUCATION(R1,3,4) SC, FINANCE(R2)
9	WP(C)/3006/2015	RAM KRISHNA BISWAS Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, ELEMENTARY EDUCATION

ORDERS

10	Review.Pet./82/2018	GAUTAM BORO AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S SINHA	SC, SEC. EDU. SC, BTC SC, FINANCE DEPTT.
11	Review.Pet./25/2019 WP(C) 5353/2014(D/O)	UNION OF INDIA AND 2 ORS Versus M/S DHARAMPAL SATYAPAL LTD	MR. S C KEYAL ASSTT.S.G.I.	
12	Review.Pet./34/2019 WP(C) 5042/2017(D/O)	THE DEPUTY SECRETARY (E) TO THE GOVT. OF ASSAM Versus LEENA MONI KUMARI AND 5 ORS	MR. N UPADHAYAY	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA
HEARING				
13	WP(C)/2346/2008 WP(C) 5569/2002(D/O), WA 211/2013(D/O)	SRI BHARAT CHANDRA SARKAR and ORS. Versus THE STATE OF ASSAM AND ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.N DUTTA SC, FINANCE and TAXATION GA, ASSAM MR.S P BHATTACHARJEE MR.D SAIKIA MRS.M BORAH (R-25, 36,75, 77,90, 112) MS.P R MAHANTA MR.R BORPUJARI MR.B SHARMA (R-51,55, 13,28,24, 21,59,73 ,120,125, 115,60, 82,70,71, 93, 64 &16) MS.B BHUYAN MDK RAHMAN MR.P MAHANTA MS.B GOGOI (R-51,55, 13,28, 24,21,59, 73,120, 125,115, 60,82,70, 71,93, 64 & 16) MR.R B GOHAIN MR.A DEKA SC, EDU MR H HOQUE
	WITH MC/1927/2014 in WP(C)/2346/2008	MONIKA SHARMA and 41 ORS Versus THE STATE OF ASSAM AND 102 ORS	MR.N DUTTA MR.S SARMA MR.P MAHANTA MR.A PHUKAN MR.B BHUYAN	DR.B AHMED MRH I CHOUDHURY SC, FINANCE & TAXATION GA, ASSAM MR.N HAQUE MR.D SAIKIA MR.S K DEORI MRK UDDIN SC, EDU
14	WITH WP(C)/3775/2003	TARAPADA DAS and ORS Versus THE STATE OF ASSAM and ORS	S BHARALI P KALITA	GA, ASSAM
15	WITH WP(C)/1883/2005	ASIT CHANDRA NANDI AND ORS Versus THE STATE OF ASSAM AND ORS	H I CHOUDHURY A SHARIF N HAQUE MRS.F BEGUM J BEGUM MR A R BHUIYAN MRS.S BORA B AHMED	A M MAZUMDAR MR.P DAS N DHAR S NATH G UDDIN MRM J QUADIR MD.A HUSSAIN MR. E AHMED SC. EDU. MD.GIASH UDDIN MS.M RAKSHIT

16	WITH WP(C)/7492/2005	ABDUL KAYUM AND ORS Versus THE STATE OF ASSAM AND ORS	N HAQUE S K DEORI K UDDIN B AHMED	G N SAHEWALLA MR.S P BHATTACHARJEE (SC, EDUCATION) A DEKA MR.A R TALUKDAR MR.R BORPUJARI (SC, EDUCATION) MR.A DEKA (SC, EDUCATION) SC, EDU
17	WITH WP(C)/4189/2010	NIRUPAM BHATTACHARJEE and 64 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.U DUTTA MR.S HOQUE MR.M PHUKAN MS.A BARUA	SC, EDU
18	WITH WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU
	WITH MC/1176/2012 in WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU
19	WITH WP(C)/3198/2011	MD. MASHUQUE AHMED LASKAR and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.J ABEDIN MR.A DEKA MR.B GOGOI SC, EDU SC, FINANCE
20	WITH WP(C)/5698/2012	AJIT KUMAR SAHU and 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M DEKA MR.S HOQUE MR.M ISLAM MS.A BORUAH	MR.B GOGOI SC, EDU SC, FINANCE
21	WITH WP(C)/3752/2013	HEMANTA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR.S K TALUKDAR	SC, FINANCE SC, EDU
22	WITH WP(C)/3763/2013	MRS. DHARJYA KALITA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.S K TALUKDAR	SC, EDU SC, FINANCE
23	WITH WP(C)/4791/2014	NUR JAMAL MAZUMDER and ANR, Versus THE STATE OF ASSAM and 2 ORS,	MR.M DEKA MR.S ISLAM MR.S HOQUE	SC, ELEMENTARY EDUCATION MRS.A VERMA
24	WITH WP(C)/6115/2016	SMTI PALLABI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR.P KONWAR MR.A KHATANIAR	SC, ELEMENTARY EDUCATION
25	Co.App./3/2013 CAVT. NO. 959/2013	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.	MR D K MISHRA MR D K MISHRA MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY D NATH A B KAYASTHA A ISLAM FOR CAVEATOR

26	WP(C)/4018/2014	PUTUL CHANDRA BARUAH and 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.A K GUPTA	SC, FINANCE SC, EDU
27	WP(C)/743/2017	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE and TAXATION
28	WITH WP(C)/744/2017	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
29	WITH WP(C)/745/2017	BRITANNIA INDUSTRIES LTD Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.D DAS
30	WITH WP(C)/746/2017	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
31	WITH WP(C)/747/2017	BRITANNIA INDUSTRIES LTD Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
32	WP(C)/648/2018	FABTECH PROJECTS AND ENGINEERS LTD. Versus OIL INDIA LTD. AND ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MRS. A GAYAN (CGC, R7) MR. A SHARMA MR. A SARMA K KALITA MR. S CHOWDHURY C BASUMATARY SC, OIL T DEVI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>JUDGEMENT</u>			
36 WP(C)/3272/2015 [AT 10:30 A.M.]	BIMAL PAYENG Versus THE STATE OF ASSAM AND 6 ORS	MR.N DUTTA MR. K N CHOUDHURY MR.T C CHUTIA MR.D K ROY MS.M CHUTIA	GA, ASSAM MR. U K NAIR MR. R BORPUJARI MR. A CHETRY SC, ELEMENTARY EDUCATION SC, PENSION SC, FINANCE
<u>MOTION (BA)</u>			
37 Bail Appln./1138/2019 FIXED	ABDUL ROSID MONDAL @ RIPON Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN KAKALI DEVI	PP, ASSAM
<u>ADMISSION</u>			
38 WP(C)/5307/2014 FIXED	BHUPEN CHAKRAVARTY Versus THE STATE OF ASSAM and 2 ORS,	MR.S BORA MR.B BURAGOHAJ MR.PARAG J SAIKIA MR.S BORTHAKUR	MR.R MAZUMDAR MR.S BORTHAKUR SC, ELEMENTARY EDUCATION
39 WP(C)/219/2015 FIXED	DEEPIYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.D SARMAH MR.B SINHA	GA, ASSAM MR.R SARMA(R-4) MR.L GOGOI(R-4)
40 WP(C)/4710/2015 FIXED	PRADIP KR. DAS Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL and 3 ORS	MR.P C DEY MR B CHANDA MR.A SARKAR	MRJ CHUTIA SC, K A A C
41 WP(C)/5758/2015 FIXED	JANGLUN SINGSON Versus THE UNION OF INDIA and 5 ORS,	MR.S SARMA MR.A K SARMA MR.G GOSWAMI MSB DEVI MS.T KALITA	C.G.C. MR.K K PARASAR(R-1 to 6) ASSTT.S.G.I.R- 1 TO 6
42 WP(C)/7722/2015 FIXED	ASSAM AYURVEDIC DOCTOR'S SERVICE ASSOCIATION and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.S S DEY MR. M NATH MR.D P BORAH MR.D J KAPIL	GA, ASSAM MR B GOGOI (SC, HEALTH & FAMILY WELFARE DEPT. & FINANCE DEPT.) SC, PERSONNEL DEPT. SC, FINANCE
<u>HEARING</u>			

43 WP(C)/1340/2015
FIXED

ACHYUT CHANDRA BARUAH
Versus
GUWAHATI MUNICIPAL CORPORATION
and 2 ORS

MR.R GOSWAMI
MR.D KONWAR

MR.S KATAKI(R-3)
MR.R M DAS(R-3)
SC, GMC

WITH
I.A./547/2015
in WP(C)/1340/2015

ACHYUT CHANDRA BARUAH
Versus
GUWAHATI MUNICIPAL CORPORATION
and 2 ORS

MR.R GOSWAMI
MR.D KONWAR

SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
20)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
21)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
22)	MR S P DAS	15-05-2019	To	17-05-2019
23)	MR. M SARANIA	15-05-2019	To	16-05-2019
24)	MR. M Z AHMED	16-05-2019	To	17-05-2019
25)	MS. B DUTTA	16-05-2019	To	17-05-2019
26)	MRS. B GOGOI	17-05-2019	To	20-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
48	CRP/65/2019 FIXED	ON DEATH OF JAFAR IQBAL HUSSAIN HIS LEGAL HEIRS - AMELA KHATUN AND 3 ORS. Versus KALU MIAH AND ANR.	MR. B C DAS	
<u>ADMISSION</u>				
49	RFA/46/2019 FIXED	SRI RAM AVTAR YADAV Versus SRI SUBRATA PATANGIA AND ANR	MR. P SUNDI	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
50	RSA/95/2019 B/O	SRI KAMAL DUTTA AND 2 ORS. Versus THE MANAGER, LIGIRI POOKHURI TEA ESTATE,	MR. A GANGULY MR. A DHANUKA	
	WITH I.A.(Civil)/1621/2019 in RSA/95/2019	SRI KAMAL DUTTA AND 2 ORS. Versus THE MANAGER, LIGIRI POOKHURI TEA ESTATE,	MR. A GANGULY MR. A DHANUKA	
51	RSA/96/2019	SRI LUKU GOGOI Versus ON THE DEATH OF BIPIN CHANDRA PHUKAN HIS LEGAL HEIRS AND REPRESENTATIVES SRI AJIT PHUKAN AND 31 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI	
52	RSA/97/2019	SRI HEMANTA DUTTA AND 7 ORS. Versus SRI KARUNA TALUKDAR AND 8 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
<u>ORDERS</u>				
53	RSA/93/2018 FIXED	SMTI DEEPA SARMA Versus SRI SACHIN CHANDRA KAKATI and 3 ORS	MR. R J BORDOLOI MR.S SARMA MRS. M SARMA MR.R HAZARIKA MR. R ALI MS. G P SHAHI	MR H NATH MR. B D DEKA MR. M DAS

54	I.A.(Civil)/154/2019 B/O in RSA/13910/2018	MD BAITULLA ALI AND 5 ORS Versus SRI SINDHUMONI DAS AND 2 ORS	S ALI MR. R BARUAH MR. A IKBAL	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MS. S KATAKEY
	WITH RSA/13910/2018 (Filing Number)	MD BAITULLA ALI AND 5 ORS Versus SRI SINDHUMONI DAS AND 2 ORS		
55	I.A.(Civil)/1623/2019 (CONNECTED WITH ITEM NO. 7 IN THE DAILY CAUSELIST), B/O in CRP/195/2018	NABIR HUSSAIN AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. U C RABHA MR. N C BAROOAH MR. S M SARMA	GA, ASSAM MR. D NATH SC, REVENUE
56	I.A.(Civil)/1635/2019 RSA 230/16(D/O) in RSA/230/2016	SHRI HEMENTA DEORI Versus DR PARAMANANDA DEORI and ANR	MR. A KHANIKAR MR. K KALITA	
57	I.A.(Civil)/1652/2019 in RFA/10201/2018	SRI LAL MOHAN SINHA Versus DIPAK SINHA AND 3 ORS	MR H K SARMA MR. D K SHARMA	
	WITH RFA/10201/2018 (Filing Number)	SRI LAL MOHAN SINHA Versus DIPAK SINHA AND 3 ORS		
58	I.A.(Civil)/1653/2019 (CONNECTED WITH ITEM NO. 45 IN THE DAILY CAUSELIST.) in CRP/19/2018	MOOL CHAND KUCHERIA AND 2 ORS Versus M/S BONGAIGAON STORES AND ANR		

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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21)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
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25)	MS. B DUTTA	16-05-2019	To	17-05-2019
26)	MRS. B GOGOI	17-05-2019	To	20-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 14

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

25	I.A.(Civil)/970/2018 B/O in MACApp./181/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus BIJOY SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	
	WITH MACApp./181/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus BIJOY SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR B CHANDA (R1)
	WITH I.A.(Civil)/971/2018 in MACApp./181/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO LT Versus BIJOY SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	
26	I.A.(Civil)/1115/2018 B/O in MACApp./218/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SMT MUNTI SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	
	WITH MACApp./218/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SMT MUNTI SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR B CHANDA (R1)
	WITH I.A.(Civil)/1117/2018 in MACApp./218/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SMT MUNTI SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	
27	I.A.(Civil)/2565/2018 B/O in MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	
	WITH MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	MR B CHANDA (R1)

	WITH I.A.(Civil)/2566/2018 in MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	
28	I.A.(Civil)/1535/2019 FIXED in MACApp./70/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SMTI MINITA BARUAH AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P BORA
	WITH MACApp./70/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus ON THE DEATH OF SMTI. MINITA BARUAH HER LEGAL HEIR MD. MRIDUL UDDIN and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P BORAH MRS K M SAIKIA
	WITH CO/25/2018 in MACApp./70/2018	SMTI MINITA BARUAH Versus THE CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. P BORAH MRS K M SAIKIA	MR. R GOSWAMI
	WITH I.A.(Civil)/396/2018 in MACApp./70/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus MD. MRIDUL UDDIN and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3239/2018 in MACApp./70/2018	SMTI MINITA BARUAH Versus THE CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. P BORAH MRS K M SAIKIA	MR. R GOSWAMI
	WITH I.A.(Civil)/3241/2018 in MACApp./70/2018	SMTI MINITA BARUAH Versus THE CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. P BORAH MRS K M SAIKIA	MR. R GOSWAMI
29	I.A.(Civil)/1634/2019 in MACApp./5026/2019	SRI BERASWAR KONWAR AND 4 ORS. Versus SRI SANWAL MAL AND 2 ORS.	MR. R Deka MS P MISHRA	
	WITH MACApp./5026/2019 (Filing Number)	SRI BERASWAR KONWAR AND 4 ORS. Versus SRI SANWAL MAL AND 2 ORS.	MR. R Deka	
		HEARING		
30	MACApp./122/2014 P/H, WITH LCR, BY SLIP	DILIP BORAH Versus PADUM BORAH and ANR.	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.I A TALUKDAR MS.P BARMAN
	WITH MC/1599/2014 in MACApp./122/2014	DILIP BORAH Versus PADUM BORAH and ANR.	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	I.A.(CrI.)/354/2019 B/O in AB/1316/2019	NANTU DAS Versus THE STATE OF ASSAM	MR. S AHMED MS N HASAN MR K K S PATGIRI MR. Y ALI	PP, ASSAM
	WITH AB/1316/2019	NANTU DAS Versus THE STATE OF ASSAM	MR. S AHMED MS N HASAN MR K K S PATGIRI MR. Y ALI	PP, ASSAM
54	AB/860/2019 B/O	NRIPEN SONOWAL Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	PP, ASSAM
MOTION (BA)				
55	Bail Appln./615/2019 WITH OFFICE NOTE & RECORD, B/O	MD. RAFE @ MD. RAFI AND ANR. Versus THE UNION OF INDIA	MR. M BISWAS MR J ROY MR. R K MEDHI	SC, NCB
56	Bail Appln./1173/2019	MD. ABDUL RAJEK Versus THE STATE OF ASSAM	MR. M BISWAS MS H KONWAR	PP, ASSAM
57	Bail Appln./1174/2019	BHUPEN SARMA Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
58	Bail Appln./1175/2019	MD. NAJIMUN FARUQUE Versus THE STATE OF ASSAM	MD M S ALI K AHMED	PP, ASSAM
59	Bail Appln./1176/2019	BIDYUT DAS @ BIJOY DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
60	Bail Appln./1177/2019	KISHORE KUMAR SARASHIA @ CHAURASIA Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
61	Bail Appln./1178/2019	JHUGNU GOWALA @ BIKI AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
62	Bail Appln./1179/2019	DALJINDER SINGH DHILLON Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM MR A TALUKDAR	PP, ASSAM

63	Bail Appln./1180/2019	SHAHJAHAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR. S KAKATI	PP, ASSAM
64	Bail Appln./1181/2019	SHOHIDUR RAHMAN MOLLAH Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MR R ISLAM	PP, ASSAM
65	Bail Appln./1182/2019	ANIRUDHA RABHA Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M RAHMAN MR. S K SAIKIA	PP, ASSAM
66	Bail Appln./1183/2019	MD. RIJUL ALI @ RIJUL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
67	Bail Appln./1184/2019	MD. ABDUL ALI @ FEKU Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY MR. P M KALITA MR. S SHARMA	
68	Bail Appln./1185/2019	MD. AJJUL RAHMAN Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
69	Bail Appln./1186/2019	BIKI SAH AND ANR. Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MR D KALITA	PP, ASSAM
70	Bail Appln./1187/2019	SANOWAR HUSSAIN @ CHANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
71	Bail Appln./1188/2019	RAHIM ALI @ GHUTIO Versus THE STATE OF ASSAM	MS. J PAUL MS K DAS MS. S AHMED	PP, ASSAM
72	Bail Appln./1189/2019	ARUP GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. R GOHAIN	PP, ASSAM
73	Bail Appln./1190/2019	SMTI ALINA PEGU Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
74	Bail Appln./1191/2019	MD. BAITULLAH ALI Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
75	Bail Appln./1192/2019	ISMAIL ALI SEIKH AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS J BORAH MR. P S BISWAS MS S SENGUPTA	PP, ASSAM

MOTION

76	AB/1429/2019	MD. KESLU Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
77	AB/1430/2019	PARTHA PRATIM BORA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
78	AB/1431/2019	MOHIBUL HAQUE @ MOHIBUL AND 2 ORS. Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
79	AB/1432/2019	ISAN NARZARY @ ESHAN NARZARY Versus THE STATE OF ASSAM	MR. M BISWAS MS H KONWAR	PP, ASSAM
80	AB/1433/2019	DIKSHIT GOGOI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS. Y S PHOM MR A TALUKDAR	PP, ASSAM
81	AB/1434/2019	HANIF ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM

82	AB/1435/2019	MD. HADISH ANSARI @ MD. HADISH Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. A KHAN MR. N MAHAJAN	PP, ASSAM
83	AB/1436/2019	MD. AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR S DEKA MR. D TALUKDAR MR. B SINHA	PP, ASSAM
84	AB/1437/2019	HASEN ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED MRS H AHMED	PP, ASSAM
85	AB/1438/2019	SYED NAZRUL ISLAM @ NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
86	AB/1439/2019	ABDUL AZIM AL AMIN LASKAR Versus THE STATE OF ASSAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
87	AB/1440/2019	MD. LOKMAN HAKIM AND 6 ORS. Versus THE STATE OF ASSAM	MR. P SHARMAH MRS H M PHUKAN	PP, ASSAM
88	AB/1441/2019	TAYOB ALI @ MD. TAYAB ALI SHEIKH AND 5 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM MS. S F MAITAI MR. A DEB	PP, ASSAM
89	AB/1442/2019	JITEN DAS Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
90	AB/1443/2019	BHAGABAN RABHA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M RAHMAN MR. S K SAIKIA	PP, ASSAM
91	AB/1444/2019	NAYMUL HASON @ NOIM UDDIN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
92	AB/1445/2019	RASIDUL SK. @ RASHIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
93	AB/1446/2019	LAKHYA JYOTI SAIKIA @ LAKHYA GGOGI Versus THE STATE OF ASSAM	MR. M K BORO MS J DAS	PP, ASSAM
94	AB/1447/2019	MAHMUD HASSAN MAZUMDER Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
95	AB/1448/2019	ABDUL GOFUL KHA @ GOFUR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
96	AB/1449/2019	RAJ KUMAR KEJRIWAL Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
97	Bail Appln./805/2019 FIXED	SANKAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	PP, ASSAM
98	Bail Appln./1104/2019 B/O	ALIMUDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M DEKA	PP, ASSAM
<u>BAIL HEARING</u>				
99	AB/1022/2019 FIXED	RAMESH ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. M HOSSAIN	PP, ASSAM



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
37	Crl.Rev.P./194/2019	BRAHMAPUTRA INFRASTRUCTURE LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	PP, ASSAM
38	Crl.Rev.P./195/2019	KHALIL UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N BARMAN MS. S DAS MS. J BARMAN	PP, ASSAM
39	Crl.Rev.P./196/2019	MISS PALLAVI SHARMA Versus THE STATE OF ASSAM	MR D K MISHRA MR. P N SHARMA MR. B PRASAD	PP, ASSAM
40	Crl.Rev.P./198/2019	SAJIDA AHMED Versus THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY	PP, ASSAM
41	Crl.Rev.P./199/2019	ABDUL ROSID MONDAL @ RIPON Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. M KHAN KAKALI DEVI	PP, ASSAM
42	Crl.Pet./482/2019	UMESH GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM
43	Crl.Pet./487/2019	UMESH GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM
44	Crl.Pet./515/2019	SMT. MOLINA BEGUM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D NANDI MR. S CHAUHAN MR. A R SHOME MR A J GHOSH	PP, ASSAM
45	Crl.Pet./516/2019	AYUB ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	PP, ASSAM
46	Crl.Pet./517/2019	DR. NIRMALI HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS KASHMIRI BORAH MS L SAIKIA	PP, ASSAM
47	Crl.Pet./518/2019	DR. ROBIN DOLEY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR H K NATH	PP, ASSAM

48	Crl.Pet./519/2019	TULTUL DUTTA @ BABU DUTTA Versus SHYAM SAHANI	MR B K MISHRA MR. S ISLAM MR A HAWARI	
49	Crl.Pet./520/2019	BHOLA GOHAIN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEB MR. S Z RAHMAN	PP, ASSAM
50	Crl.Pet./521/2019	HAIDAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. A DUTTA	PP, ASSAM
51	Crl.Pet./522/2019	MUKESH KUMAR SINGH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
52	Crl.Pet./523/2019 B/O	MISS INDRA MOHINI PATAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	PP, ASSAM
53	Crl.Pet./524/2019	FAIZUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
<u>BAIL HEARING</u>				
54	AB/617/2019 FIXED	MALEK ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN MRS. K DEVI MR J RAHMAN	PP, ASSAM
55	AB/954/2019	NASIM AHMED Versus THE STATE OF ASSAM	MS A DAS SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH	MR. A B T HAQUE (INFORMANT) PP, ASSAM
56	AB/1361/2019 FIXED	ANIL DOLEY Versus THE STATE OF ASSAM	MRS. R BORAH MR. M K DAS MS J SAIKIA MR. R DOLEY	PP, ASSAM
<u>ORDERS</u>				
57	Crl.Rev.P./419/2018 FIXED	MUNINDRA TALUKDAR Versus STATE OF ASSAM AND ANR.	MR R K MOUR MR P DAS	MR. D R SAIKIA PP, ASSAM
58	Crl.Rev.P./119/2019 FIXED	BIRENDRA KUMAR BAISHYA Versus SMT. NILIMA MEDHI BAISHYA AND ANR	MR K DAS MR N BARUAH MR. H GOGOI MS S DAS	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN PP, ASSAM (R2)
59	Crl.Rev.P./184/2019	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS D CHOWDHURY	PP, ASSAM
60	Crl.Rev.P./197/2019	MD. NIMAR ALI CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
	WITH I.A.(Crl.)/368/2019 in Crl.Rev.P./197/2019	MD. NIMAR ALI CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
61	Crl.Pet./325/2019 FIXED	SMTI. HAPPYMONI BISHAYA Versus THE HDFC BANK LTD.	MR. S K SINGHA MR. B KUMAR	
62	Crl.Pet./337/2019	HIRA GOGOI Versus SANTOSH KUMAR AND ANR.	MR. A DEB MR. S Z RAHMAN	PP, ASSAM (R2)
63	Crl.Pet./338/2019 WITH OFFICE NOTE, FIXED	DIPANKAR BARMAN Versus HEMANTA KALITA	MR. S BORA MS J RAJKUMARI	
64	I.A.(Crl.)/365/2019 in Crl.Rev.P./3881/2019	MD AJGAR ALI Versus SMTI SHAHIDA BEGUM	MR A K AZAD MS E CHOUDHURY	

WITH
Crl.Rev.P./3881/2019
(Filing Number)

AJGAR ALI
Versus
SHAHIDA BEGUM (F)

65 Crl.Pet./443/2019
FIXED

SMTI. HAPPYMONI BISHAYA
Versus
THE HDFC BANK LTD., RUKMINIGAON
BRANCH

MR. S K SINGHA
MR. B KUMAR

HEARING

66 Crl.Rev.P./469/2011
WITH LCR 4 FILES, FIXED

DIPTI BARUAH DAS
Versus
THE STATE OF ASSAM AND ANR

MR.B K BHAGAWATI
MR.R K ADHIKARY

MR.D TALUKDAR
MR. K SAIKIA
PP, ASSAM
MR.R CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
20)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
21)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
22)	MR S P DAS	15-05-2019	To	17-05-2019
23)	MR. M SARANIA	15-05-2019	To	16-05-2019
24)	MR. M Z AHMED	16-05-2019	To	17-05-2019
25)	MS. B DUTTA	16-05-2019	To	17-05-2019
26)	MRS. B GOGOI	17-05-2019	To	20-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WP(C)/4947/2014 FIXED	SAWARMAL AGARWALLA and 27 ORS Versus THE UNION OF INDIA and 9 ORS	MR.D BORA MR.J AHMED MR.S ISLAM MR.A M KHAN MS.S KALITA MS.M BEGUM	GA, ASSAM MRS.V L SINGH ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
	WITH			
45	WP(C)/5326/2015	MONURANJAN BARUAH and 4 ORS Versus THE UNION OF INDIA and 10 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM MR.K BUI MR.D NAG	GA, ASSAMR3-9 SC, NHAI(R10) ASSTT.S.G.I.(R1&2) SC, PWD(R11)
	WITH			
46	WP(C)/6312/2015	SAWARMAL AGARWALLA and 21 ORS Versus THE UNION OF INDIA and 11 ORS	MR.J AHMED MD.S ISLAM MS.S KALITA MR A HAQUE	GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I.
	WITH			
47	WP(C)/4299/2017	MONIL BOKALIAL Versus THE UNION OF INDIA and 10 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM C.G.C. MR. D C BORAH (R- 1&2) MRS. R BORAH (SC, N.H.A.I.) ASSTT.S.G.I.
	WITH			
48	WP(C)/2121/2016 FIXED	BISHWAJIT BORDOLOI Versus THE UNION OF INDIA and 7 ORS	MR.R DHAR MR.S SHARMA MR A SAIKIA MR.N N UPADHAYA	GA, ASSAM MR.J HANDIQUE(R - 3 & 5) MR.S C KEYAL(R - 1) C.G.C. MR.U DAS(R- 7&8) MR.S K TALUKDAR(R - 2 , 4 & 6) MR.J M A CHOUDHURY MR.C K S BARUAH SC, HEALTH ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
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5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
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9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
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11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
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16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
20)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
21)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
22)	MR S P DAS	15-05-2019	To	17-05-2019
23)	MR. M SARANIA	15-05-2019	To	16-05-2019
24)	MR. M Z AHMED	16-05-2019	To	17-05-2019
25)	MS. B DUTTA	16-05-2019	To	17-05-2019
26)	MRS. B GOGOI	17-05-2019	To	20-05-2019



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY THE 15TH DAY OF MAY,2019]

BEFORE

**HON'BLE MR. JUSTICE ACHINTYA MALLA
BUJORBARUA**

[AT 3:30 P.M.]

[AT JUDGE'S CONFERENCE HALL,
2ND FLOOR, GAUHATI HIGH COURT BUILDING NEW BLOCK.
]

[VIDEO CONFERENCING]

[FOLLOWING MATTER PERTAINING TO ITANAGAR BENCH OF THIS HON'BLE HIGH COURT SHALL BE
TAKEN UP AT 3:30 P.M. THROUGH VIDEO CONFERENCING WITH ITANAGAR BENCH, ITANAGAR]

FOR ORDER

33	REV.PET. 10(AP)/2018	STATE OF ARUNACHAL PRADESH AND ORS.	S. TAPIN (GA, AP)	MR. A.KASHYAP P.PRASAD MR. A T TARA
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-VS-

SHRI TACHO TECHI AND ORS.

TOTAL – 1
